

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR A A ESTATES PRIVATE LIMITED OPERATING IN REAL ESTATE ACTIVITIES AT MUMBAI, MAHARASHTRA

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	A A Estates Private Limited CIN: U70100MH1996PTC101183
2.	Address of the registered office	RNA Corporate Park Next to Collector's Office, Kalanagar, Bandra (East), Mumbai – 400 051
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	1: Swarganga Chsl, CTS no. 154 pt., Survey No. 383 pt., Chaitanya Ngr Santacruz E Mum 55 2: Building 5 and 6, Samrat and Pulkit CHS LTD, CTS no. 195 pt., D N Nagar, Mhada Layout, Andheri West 3: Tower F and G on CTS 4853, 4853 9 to 85 and 88 of village Kole Kalyan, Taluka Andheri 4: Tower A to E on CTS 4853, 4853 9 to 85 and 88 of village Kole Kalyan, Taluka Andheri
5.	Installed capacity of main products/ services	Can be sought by sending request to Resolution Professional at: cirp.aestate@gmail.com
6.	Quantity and value of main products/ services sold in last financial year	Corporate Debtor is engaged in construction & development of real estate projects. Revenue for last year was Nil.
7.	Number of employees/ workmen	Company does not have any employee on roll as per records available with RP.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be sought by sending request to Resolution Professional at: cirp.aestate@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be sought by sending request to Resolution Professional at: cirp.aestate@gmail.com
10.	Last date for receipt of expression of interest	13/09/2023

11.	Date of issue of provisional list of prospective resolution applicants	23/09/2023
12.	Last date for submission of objections to provisional list	28/09/2023
13.	Process email id to submit EOI	cirp.aestate@gmail.com

Sd/-
CMA Harshad Deshpande
Resolution Professional of A A Estates Private Limited
IBBI/IPA-001/IP-P-00166/2017-18/10335
AFA No.: AA1/10335/02/251223/105315
403, Kumar Millennium, Shivatirtha Nagar Kaman
Opp Krishna Hospital, Paud Road, Kothrud, Pune – 411 038
Email ID: cirp.aestate@gmail.com
Date and Place: Pune 29/08/2023

SVC CO-OPERATIVE BANK LTD. (Multi-State Scheduled Bank)
HUM SERAI POSSIBLE
 RETAIL BANKING | CORPORATE BANKING | INTERNATIONAL BANKING

RECOVERY DEPARTMENT
 SVC TOWER, JAWAHARLAL NEHRU ROAD, VAKOLA, SANTACRUZ EAST, MUMBAI: 400 055.
 Tel No: 71999975/71999986/983/970/971.

PUBLIC NOTICE FOR SALE
 PROPERTY FOR SALE ON "AS IS WHERE IS AND WHATEVER THERE IS BASIS",
 (PROPERTY TAKEN OVER UNDER THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS & ENFORCEMENT OF SECURITY INTEREST ACT, 2002)

NAME OF THE BORROWER / MORTGAGOR	OUTSTANDING BALANCE AS ON 31.07.2023
1) Mr. Saanjay Dineshchandra Sharma 2) Mrs. Nandinee Saanjay Sharma	Rs. 50,87,532.76 (Rupees Fifty Lakhs Eighty Seven Thousand Five Hundred Thirty Two and Seventy Six Only) as on 31.07.2023 respectively together with interest at contractual rate from 01.08.2023 as mentioned in the said notice plus legal costs/charges etc till the date of payment.

LOCATION AND DETAILS OF THE PROPERTY	RESERVE PRICE (In Lakhs)	DATE & TIME OF INSPECTION	EARNEST MONEY DEPOSIT (In Lakhs)	DATE & TIME OF OPENING THE TENDER & AUCTION
Flat No.302, 3rd Floor, 'B' Wing, adm. 37.82 Sq. mtrs., Carpet area (i.e. 407 Sq. Ft. Carpet area) & 1.75 Sq. Mtrs Terrace area in the Building & Society known as "Gayatri Villa Co-operative Housing Society Ltd", being constructed on Plot No.41 Sector-9, Kamothe, Navi Mumbai, Tal-Panvel, & Dist-Raigad-410209 within the limits of CIDCO.	38.00	16/09/2023 from 10.00 a.m. to 2.00 p.m.	4.00	27/09/2023 11.30 a.m.

Terms and Conditions

- Sale is strictly subject to the terms & conditions incorporated in this advertisement & in the prescribed Tender Form. Further details of the above mentioned properties and Tender Forms can be obtained from Bank's Corporate Office at the above-mentioned address.
- Intending bidders should submit sealed tenders for property in the prescribed Tender Form only. The sealed covers should be accompanied with Demand Draft/Pay Order for Rs. 1000/- each being Non-refundable Tender fee & the separate Demand Draft/Pay Order for the Earnest Money Deposit of 10% of the offer amount for movable and immovable drawn on a Scheduled Bank, favouring "SVC Co-operative Bank Limited", payable at Mumbai should be deposited in the "Tender Box" kept in the Bank's Corporate Office, Mumbai at the abovementioned address before 10:00 AM. on or before 27/09/2023.
- Tenders will be opened at the Bank's Corporate Office, Mumbai as per the schedule given above.
- The borrowers, respective Tenderers / Guarantors / Owners of the security or their authorised representatives may remain present at the time of opening of tenders. The Authorized Officer of the Bank would have sole discretion in the manner of conduct of sale including decision with regard to inter-se bidding/negotiations amongst the bidders to realize highest sale value for the property. They are, therefore, advised to remain present themselves or through their duly authorised representative(s).
- The successful bidder should bear the charge / fee payable for conveyance such as Stamp Duty, Registration fees, incidental expenses, T.D.S. of 1% on the property deal amount etc as applicable. The successful bidder shall also bear all statutory dues, if any, and also all dues pending like electricity charges, water charges, and maintenance charges and for other services provided, if any. The Bank (Secured Creditor) does not undertake any responsibility to procure any permission/license etc in respect of the secured assets / immovable/movable properties offered for sale. It will be responsibility of the Purchaser to check the title of the property as the Sale is on "As is where is & whatever there is basis".
- The Bank reserves its right to accept or reject any or all offers without assigning any reason and in case all the offers are rejected, either to hold negotiations with any of the tenderers/bidders or to sell the property(s) through private negotiations with any of the tenderers/bidders or other party/parties.
- The Borrower/Guarantors/Mortgagors are hereby put to notice in terms of rule 6(2) and rule 8(6) of Security Interest (Enforcement) Rules, 2002 that the Secured / aforementioned Assets would be sold in accordance with this notice in case the amount outstanding as per the demand notice is not fully repaid.
- The Borrower's/Guarantors/Mortgagors attention is invited to provisions of Sub-section (8) of Section 13 of the Act in respect of time available to redeem the secured asset.
- The Authorized Officer of SVC Co-operative Bank Limited earlier known as The Shamrao Vithal Co-operative Bank Ltd., has taken handover of physical possession of the following property u/s 13(4) of the SARFAESI Act from the Tahsildar, Panvel.
- Disputes, if any, shall be within the jurisdiction of Mumbai Courts only.
- The sale notice is also displayed on our website- <https://www.svcbank.com/notice-sale>.
- Society has submitted a letter to the Bank stating that there are dues of Rs. 4,00 Lakhs, electricity bill outstanding as per record is Rs. 11,000/- and Mahanagar Gas Bill Rs. 12,000/- approximately.

Mr. Rohan R. Pai
 Senior Manager - Legal & Recovery
 Authorized Officer

Place : Mumbai
Date : 29/08/2023

HDFC BANK
 We understand your world
HDFC BANK LIMITED
 Regd. Office: HDFC Bank House, Senapati Bapat Marg, Lower Parel (West), Mumbai 400013.
 (Corporate Identification Number-1659204H159497C080318)
 [e-mail: shareholder.grievances@hdfcbank.com] [Website: www.hdfcbank.com]
 [Tel Nos. 022 39760001 / 00212]

NOTICE

Notice is hereby given that the following equity share certificates have been reported as lost/misplaced/irrecoverable and the registered holders/claimant have applied to the Bank for the issue of duplicate share certificates.

Sr. No.	L/F	Name of the Shareholder(s)	Dist. No	Cert No	No. Shares
1	0448285	Anant S Netalker Jointly Anup A Netalker	10731851-10732850	7353	1000
2	2134127	Meera Padmanabha Shetty Jointly Padmanabha Shetty	14802741-14803430	13383	690

Any person(s) who has/have any claim in respect of such share certificate/s should lodge such claim/s in writing with all supporting documents at the office of our Registrars and Transfer Agents viz Dataomatics Business Solutions Limited, having address at Plot No. B 5, Part B Cross Lane, MIDC Marol, Andheri (East), Mumbai 400 093 within 15 days of the publication of this notice after which no claim(s) will be entertained and the Registrars will proceed to issue the Letter of Confirmation in accordance with SEBI Circular No. SEBI/HO/MIRSD/JMIRSD_RTAM/B/PI/CIR/2022/8 dated January 25, 2022. The Letter of confirmation shall be dispatched by our Registrars viz. Dataomatics Business Solution Limited and the request shall be processed in accordance with the aforesaid Circular. Accordingly the original share certificates shall stand cancelled, any person dealing with the original share certificate(s) shall be deemed to do so at his/her own risk and the Bank will not be responsible for it in any way.

HDFC BANK LIMITED
 Sd/-
Santosh Haldankar
 Sr Vice-President (Legal) & Company Secretary

Date : 28.08.2023

PUBLIC NOTICE

This is to inform in general public that Farook Yunus Ansari who is the legal heir of late Sayeeda Yunus Ansari owns the Shop No. 31-A, Gr. Flr., "Zarina CHSL", Plot No. 59-A, Bazar Rd., Bandra (W), Mumbai-50 who informed to Hanzala Abdul Rahim Babalal Shaikh & Hafsa Hanzala Shaikh (prospective Purchasers) that Original Agreements dated 12/2/1960, 12/2/1962, 8/7/1967 & 21/9/2001 & Succession Certificate/Probate passed by the Hon'ble Court is/are not available. All persons having any claim/objection whatsoever to the said flat are hereby requested to make the same known in writing to the undersigned at her office within a period of 8 days from the date of publication hereof, failing which the claim/objection of such person/s will be deemed to have been waived and/or abandoned forever and no claim shall be entertained in respect of the said flat. dtd. This 26/8/2023.

M/s. Aaratie Shinde And Co.
 Sd/- Office No. 7, 3rd Flr., Sai Sadan, 68, Jambhumi Marg, Fort, Mumbai-1

DEBTS RECOVERY TRIBUNAL No. - II, AT MUMBAI
 Ministry of Finance, Government of India
 3rd Floor, MTNL Bhavan, Strand Road, Colaba, Mumbai - 400 005

NOTICE FOR SETTLING A SALE PROCLAMATION UNDER RULE 53 OF THE SECOND SCHEDULE TO THE INCOME TAX ACT, 1961 READ WITH THE RECOVERY OF DEBT & BANKRUPTCY ACT, 1993
T.R.P.NO. 504 of 2016 Exhibit No. 34
 Next date: 29-9-23

In the matter of
Union Bank Of India ...Certificate Holder
 Versus
 ...Certificate Debtor

Ramsharan S. Pathak & 3 Others
 1. CD1-Ramsharan Swamisharan Pathak
 C-2-302, Pashupati Nath Building, Madhav Shirshti, Kadak Pada, Kalyan (West), Dist.: Thane - 421 301, And Chief Booking Clerk, Central Railway, Mumbai Division, Dadar Railway Station, Dadar, Mumbai - 400 014.
 CD2 - Vijay Ramsharan Pathak
 C-2-302, Pashupati Nath Building, Madhav Shirshti, Kadak Pada, Kalyan (West), Dist. Thane - 421 301.
 CD3 - Mrs. Hetna Tushar Majithia
 CD4 - Mr. Tushar Jagdishbhai Majithia
 Kazi Sam Mill Compound, Sahjanand Chowk, Kala Talao Road, Kalyan (West), Dist. Thane - 421 301.

Whereas in execution of ibid Transfer Recovery Certificate in O. A. No. 255 of 2011 drawn up by the Hon'ble Presiding Officer, Debt Recovery Tribunal No. 2, Mumbai the undersigned has ordered the sale of the under mentioned immovable properties.

You are hereby informed that on 29 September at 2.30 p.m. has been fixed for drawing up the proclamation of sale and settling the terms thereof. You are requested to bring the notice of the undersigned any encumbrances, charges, claims or liabilities attaching to the said properties or any portion thereof. If you fail to reply, your information will be treated as Nil.

SPECIFICATION OF PROPERTY
Flat No.303-C, 3rd floor, Kutir Kesri Co-operative Housing Society Limited, Sanskar Dham, Lal Chowki, Agra Road, Kalyan (West) - 421 301
 Given under my hand and seal of the Tribunal on this 24th August 2023.

Sd/-
(S.K Sharma)
 Recovery Officer,
 Debts Recovery Tribunal, II

GOVERNMENT OF MAHARASHTRA
 Executive Engineer
 P.W. Division, Palghar,
 E-Tender Notice No. 74 for 2023-2024

Online Tenders (e-tender) in "B1" form for the work is invited by the Executive Engineer, P.W. Division, Palghar on Government of Maharashtra Electronic Tender Management System from the Registered Contractors in appropriate class of Public Works Department of Maharashtra State and Other Eligible and Competent.

This tender notice contains 02 (Five) works and their details can also be viewed and downloaded online directly from the Government of Maharashtra e-tendering Portal <https://mahatenders.gov.in> and sub portal www.mahapwd.gov.in

Sr. No.	Name of Work	Estimated Cost (G.S.T.)	Fund Head
1	CONSTRUCTION OF GUTTER TO ZAI BOARDI REVAS REDDI ROAD M.S.H. No. 4 KM 61/000 TO 62/280 IN TALUKA PALGHAR DISTRICT PALGHAR.	Rs. 1,99,25,620/-	5054 Road and Bridge (03)
2	F.D.R. TO S.T. DEPOT. (PARNAKA) TO ARNALA-KANER-SHIRSAD-AMBADI SH-81, CONSTRUCTION OF RETAINING WALL, S.T.B.T. RENEWAL AND FOUR NO. OF BOX CELL CULVERT AT KM. 29/000 TO 32/000 (PERMANENT) TALUKAVASAI DISTRICT PALGHAR.	Rs. 2,33,00,518/-	FOR 2021-2022

The Executive Engineer P.W. Division, Palghar Reserves right to Accept or Reject any offer. Conditional offers will not be accepted.

All registered contractor should note.
 Above E-Tender Available Date 29/08/2023 to 12/9/2023.
 Last Date of Submission 12/09/2023.
 Above Work Pre-Bid Conference, will be held at Thane on Dt. 08/09/2023 at 14.30 Hrs. in the office of the Superintending Engineer, Thane (P.W.) Circle Thane.
 E-Tender Opening Date 14/09/2023.

No. P.W./Palghar/Tender/6974
 Office of the Executive Engineer P.W. Division, Palghar, Bandhkam Bhavan, Near Dhavle Hospital, Boisar-Palghar Road, Tal. Dist. Palghar-401 404
 Date : 24/08/2023

Sd/-
(S. P. Patil)
 Executive Engineer
 P.W. Division, Palghar

DGIPR 2023-24/3146

PIRAMAL CAPITAL AND HOUSING FINANCE LTD
 (Formerly Known as Dewan Housing Finance Corporation Ltd.)
 CIN: L65910MH1984PLC032639

Registered Office: Unit No.-601, 6th Floor, Piramal Amiti Building, Piramal Agastya Corporate Park, Kamani Junction, Opp. Fire Station, LBS Marg, Kurla (west), Mumbai-400077 - T +91 22 3802 4000

Branch Office: HDIL Tower, 6th Floor, Anant Kanekar Marg, Bandra (East), Mumbai-400051
 Contact Person: 1. Rizwan Shaikh: 8976549377 | 2. Rohan Sawant - 9833143013 | 3. Ashish Jha - 9096750852

E-Auction Sale Notice - Fresh Sale

Pursuant to taking possession of the secured asset mentioned hereunder by the Authorized Officer of Piramal Capital & Housing Finance Limited (Formerly Known as DHFL) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 for the recovery of amount due from borrower/s, offers are invited by the undersigned for purchase of immovable property, as described hereunder, which is in the physical possession, on "As is Where is Basis", "As is What is Basis" and "Whatever There is Basis", Particulars of which are given below.

Loan Code/Branch/Co-Borrower(s) / Guarantor (s)	Demand Notice Date and Amount	Property Address - final	Reserve Price	Earnest Money Deposit (EMD) (10% of RP)	Outstanding Amount (26-08-2023)
Loan Code No. 1420000708 Mira Bhayandar (Branch), Dhiraj S Patil (Borrower),	Dt:19-01-2023, Rs.97142/- (Rs. Nine lakh Seventy Three Thousand One Hundred Forty Two Only)	All The piece and Parcel of the Property having an extent - Flat No.203, 2nd Floor, Wing A, Bldg No.1, Florae, Elegant Phase-1, Village Jamrungi, Next To Tatra Project Karjat Raigad Maharashtra-410201	Rs. 980000/- (Rs. Nine lakh Eighty Thousand Only)	Rs. 980000/- (Rs. Nine lakh Eighty Thousand Only)	Rs.2602960/- (Rs. Twenty Eight lakh Two Thousand Nine Hundred Sixty Only)
Loan Code No. 26000000476 Nalgona (Branch), Vishal Baban Bansode (Borrower),	Dt:31-05-2023, Rs.1283493/- (Rs. Twelve lakh Eighty Three Thousand Four Hundred Ninety Three Only)	All The piece and Parcel of the Property having an extent - Flat No. 007, Gr Floor, Build No. A-1, Xrbia Warai Woods, Near Village Poshir, Warai, Neral, Karjat, Raigad-402107	Rs. 1040000/- (Rs. Ten lakh Forty Thousand Only)	Rs. 1040000/- (Rs. One lakh Four Thousand Only)	Rs.2388644/- (Rs. Twenty Three lakh Eighty Eight Thousand Six Hundred Forty Four Only)
Loan Code No. 01300007992 Navi Mumbai (Branch), Pratima P (Borrower), Shesh Mani Pandey (Co Borrower 1)	Dt:24-05-2023, Rs.1445289/- (Rs. Fourteen lakh Forty Five Thousand Two Hundred Eighty Nine Only)	All The piece and Parcel of the Property having an extent - Flat No. 308, 3rd Floor, Build No. A-1, Xrbia Warai Woods, Warai Village, Neral, Karjat, Raigad-410201	Rs. 1060000/- (Rs. Ten lakh Sixty Thousand Only)	Rs. 1060000/- (Rs. One lakh Six Thousand Only)	Rs.2346796/- (Rs. Twenty Three lakh Four Hundred Sixty Seven Thousand Seven Hundred Ninety Six Only)
Loan Code No. 04500007341 Thane (Branch), Vinod Baban Shinde (Borrower), Sushma Vinod Shinde (Co Borrower 1)	Dt:15-05-2023, Rs.1125663/- (Rs. Eleven lakh Twenty Five Thousand Six Hundred Sixty Three Only)	All The piece and Parcel of the Property having an extent - Shop No. 20, Ground Floor, Basant Bazar Chsl, Plot No. 5, Sector 11, Near Krishna Hotel, Kamothe, Navi Mumbai, Raigad-410209	Rs. 3470000/- (Rs. Three lakh Four Thousand Only)	Rs. 3470000/- (Rs. Three lakh Four Thousand Only)	Rs.2511814/- (Rs. Twenty Five lakh Eleven Thousand Eight Hundred Fourteen Only)
Loan Code No. 205000043627 Dahisar (Branch), Munral H Terse (Borrower), Harshad Subhash Terse (Co Borrower 1)	Dt:10-07-2023, Rs.5603272/- (Rs. Fifty Six lakh Three Thousand Two Hundred Seventy Two Only)	All The piece and Parcel of the Property having an extent - Flat No. 502, 5th Floor, Gangotri Glacier Chs. Nr. Bank Of Baroda Wagbil Rd, Opp To Vijay Nagri Kaveras, Thane West Thane Maharashtra - 400607	Rs. 4960000/- (Rs. Forty Nine lakh Sixty Thousand Only)	Rs. 4960000/- (Rs. Forty Nine lakh Sixty Thousand Only)	Rs.6959796/- (Rs. Sixty Nine lakh Fifty Nine Thousand Seven Hundred Ninety Six Only)
Loan Code No. 11300005506 Panvel (Branch), H C Nikajie (Borrower), Sarika Hanmant Nikajie (Co Borrower 1)	Dt:28-07-2023, Rs.2185490/- (Rs. Twenty One lakh Eighty Five Thousand Four Hundred Ninety Only)	All The piece and Parcel of the Property having an extent - Flat No. 02, Gr Flr, Karik Residency No 1 Chs, B Wing, Next To Sai Asha Bung Newall Village, Panvel, Panvel, Raigad, Thane-421301	Rs. 2290000/- (Rs. Twenty Two lakh Ninety Thousand Only)	Rs. 2290000/- (Rs. Twenty Two lakh Ninety Thousand Only)	Rs.3943327/- (Rs. Thirty Nine lakh Three Thousand Three Hundred Twenty Seven Only)
Loan Code No. 13900002559 Bhandup (Branch), Mohd Umar Khan (Borrower), Nazneen Umar Khan (Co Borrower 1)	Dt:06-07-2023, Rs.2515884/- (Rs. Twenty Five lakh Fifteen Thousand Eight Hundred Eighty Four Only)	All The piece and Parcel of the Property having an extent - Flat No. 102, 1st Floor, Friends House, Plot No 78, Sector 2, Near Talaja Phatak, Talaja, Navi Mumbai Raigad Maharashtra - 410206	Rs. 2230000/- (Rs. Twenty Two lakh Thirty Thousand Only)	Rs. 2230000/- (Rs. Twenty Two lakh Thirty Thousand Only)	Rs.3348142/- (Rs. Thirty Three lakh Forty Eight Thousand One Hundred Forty Two Only)
Loan Code No. 25300000801 Khopoli (Branch), Altif Hasan Pathan (Borrower), Mohammad Hasan Mustafa Pathan (Co Borrower 1)	Dt:05-07-2023, Rs.1856972/- (Rs. Eighteen lakh Fifty Six Thousand Nine Hundred Seventy Two Only)	All The piece and Parcel of the Property having an extent - FLAT NO G-01, GROUND FLOOR NASHAHID APARTMENT SHAHID APARTMENT NR. MASJIT, SHEELPHATA Khopoli Maharashtra IN 410203	Rs. 1520000/- (Rs. Fifteen lakh Twenty Thousand Only)	Rs. 1520000/- (Rs. One lakh Fifty Two Thousand Only)	Rs.2496062/- (Rs. Twenty Four lakh Ninety Six Thousand Sixty Two Only)
Loan Code No. 10900005419 Ambernath (Branch), Gurunath Ashok Bhogle (Borrower), Anita Ashok Bhogle (Co Borrower 1)	Dt:07-07-2023, Rs.1070210/- (Rs. Ten lakh Seventy Thousand Two Hundred Ten Only)	All The piece and Parcel of the Property having an extent - Flat No. 04, Ground Floor, A-4 Wing, Panvelkar Homes Phase - 1 Next To Bhawani Chowk, Kojhi, Khuntavi, Ambernath W, Thane-421501	Rs. 1260000/- (Rs. Twelve lakh Sixty Thousand Only)	Rs. 1260000/- (Rs. One lakh Twenty Six Thousand Only)	Rs.1154380/- (Rs. Eleven lakh Fifty Four Thousand Eighty Only)
Loan Code No. 18800000961 Nallasopara (Branch), Victor P Massy (Borrower),	Dt:03-07-2023, Rs.1956598/- (Rs. Nineteen lakh Fifty Six Thousand Five Hundred Ninety Eight Only)	All The piece and Parcel of the Property having an extent - Flat No.04, Gr Floor, Building No. C-2 Panvelkar Sankul, Near Siddhi Chai Village - Khayari Residency East Thane Thane Maharashtra - 421503	Rs. 1920000/- (Rs. Nineteen lakh Twenty Thousand Only)	Rs. 1920000/- (Rs. One lakh Ninety Two Thousand Only)	Rs.2520718/- (Rs. Twenty Five lakh Twenty Thousand Seven Hundred Eighteen Only)
Loan Code No. 04500009745 Thane (Branch), Rahmat Eggs And Chicken Farm Fresh (Borrower), Mehlab Alam Rayesam (Co Borrower 1)	Dt:27-06-2023, Rs.11340675/- (Rs. One Crore Thirteen lakh Four Thousand Six Hundred Seventy Five Only)	All The piece and Parcel of the Property having an extent - Flat No. 104, 1st Floor, F Wing, Baha Vihar Chsl, At Nehru Nagar Near Snp School, banve Rd Kuria (east), Mumbai Suburban Maharashtra 400024	Rs. 9060000/- (Rs. Nine crore Sixty Thousand Only)	Rs. 9060000/- (Rs. Nine crore Sixty Thousand Only)	Rs.17899713/- (Rs. One Crore Seventy Eight lakh Ninety Nine Thousand Three Hundred Thirteen Only)
Loan Code No. 14000001458 Borivali West (Branch), Susmita Mukherjee (Borrower),	Dt:02-08-2023, Rs.1661277/- (Rs. Sixteen lakh Sixty Thousand Two Hundred Seventy Seven Only)	All The piece and Parcel of the Property having an extent - F No 301, 3rd Flr, Bldg No 09, Type A, Sai Complex, Nr Viraj Industrial Estate, Palghar Boisar Road, Mangan, Boisar East Thane Maharashtra - 401501	Rs. 1440000/- (Rs. Fourteen lakh Forty Thousand Only)	Rs. 1440000/- (Rs. One lakh Forty Thousand Only)	Rs.2175444/- (Rs. Twenty One lakh Seventy Five Thousand Four Hundred Forty Four Only)
Loan Code No. 11100007718 Virar (Branch), Manisha Raju Shardul (Borrower), Raju Bhaurao Shardul (Co Borrower 1)	Dt:05-08-2023, Rs.1518949/- (Rs. Fifteen lakh Eighteen Thousand Nine Hundred Forty Nine Only)	All The piece and Parcel of the Property having an extent - Flat No. 106, 1st Floor, Shree Nutan Excellancy, Post Dhodi Puj, Opp Boisar Chiller Road, Maan Village, Boisar East, Palghar Thane Maharashtra - 401501	Rs. 1100000/- (Rs. Eleven lakh Ten Thousand Only)	Rs. 1100000/- (Rs. One lakh Ten Thousand Only)	Rs.2308003/- (Rs. Twenty Three lakh Eight Thousand Three Hundred Only)
Loan Code No. 20500004295 Dahisar (Branch), Marian Anton Fernandes (Borrower), Sandra Manyan Farnands (Co Borrower 1)	Dt:02-08-2023, Rs.1488576/- (Rs. Fourteen lakh Eighty Eight Thousand Five Hundred Seventy Six Only)	All The piece and Parcel of the Property having an extent - Flat No. 406, 4th Flr, C Wing, Santacruz Bldg No. 09, Type A1, Amrut Residency Nr Deep Jyoth College, Saravali Boisar West Thane Maharashtra - 401501	Rs. 1540000/- (Rs. Fifteen lakh Forty Thousand Only)	Rs. 1540000/- (Rs. One lakh Fifty Four Thousand Only)	Rs.1970403/- (Rs. Nineteen lakh Seven Thousand Four Hundred Three Only)

DATE OF AUCTION: 30-09-2023, FROM 11.00 A.M. TO 2.00 P.M. (WITH UNLIMITED EXTENSION OF 5 MINUTES EACH), LAST DATE OF SUBMISSION OF BID: 29-09-2023, BEFORE 4.00 P.M.

For detailed terms and conditions of the Sale, please refer to the link provided in www.piramalfinance.com/e-Auction.html or email us at piramal.auction@piramal.com

STATUTORY 30 DAYS SALE NOTICE UNDER SARFAESI ACT TO THE BORROWER/GUARANTOR / MORTGAGOR

The above mentioned Borrower/Guarantor are hereby notified to pay the sum as mentioned in section 13(2) notice in full with accrued interest till date before the date of auction, failing which property will be auctioned/sold and balance dues if any will be recovered with interest and cost from borrower/guarantor.

Date : 29.08.2023
 Place : Mumbai

Sd/-
 (Authorised Officer)
 Piramal Capital & Housing Finance Limited

PHYSICAL POSSESSION NOTICE

ICICI Bank Branch Office: ICICI Bank Ltd., Office Number 201-B, 2nd Floor, Road No 1 Plot No -B3, WIFI IT Park, Wagle Industrial Estate, Thane, Maharashtra- 400604

Whereas
 The undersigned being the Authorized Officer of ICICI Bank Limited under the Securitisation, Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of the powers conferred under section 13 (12) read with Rule 3 of the Security Interest (Enforcement) rules 2002, issued demand notices upon the borrowers mentioned below, to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice.

As the borrower failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/her under Section 13(4) of the said Act read with Rule 8 of the said rules on the below-mentioned dates. The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of ICICI Bank Limited.

Sr. No.	Name of the Borrower/ Loan Account Number	Description of Property/ Date of Physical Possession	Date of Demand Notice/ Amount in Demand Notice (Rs.)	Name of Branch
1.	Amit Shetye/ Archana Shetye/ LBMUM00005124602	Flat No. 305, 3rd Floor, Wing C, Green Earth Society, Umroli, Panvel Tamasi Jod Road, Village, Building Pratiksha Nagar, Maharashtra, Panvel-410206 / 23rd Aug 2023	October 15, 2021 Rs. 21,64,771.00/-	Mumbai
2.	Bharati Bharat Thorat & Bharat Ramdas Thorat/ LBMUM00005116655	Flat No. 108, 1st Floor, Building No. 13(Fern), Regency Anantam, Davdi, Near Suyog Hotel, Dombivli East, Kalyan, Survey No. 44 47, 48, 49, 50, 51, 52, 54, 97, 101, Thane- 421201 / 23rd Aug 2023	July 27, 2022 Rs. 39,66,293.00/-	Mumbai
3.	Namrata Govind Gawde/ Govind Bharat Gawde/ LBTNE00004737547	Flat No. B-2-503, 5th Floor, Nirmal Nagari, Survey No. 5, Hissa No. 3, Village Dawle, Diva Shil Road, Diva (East), Dist. Thane- 400612 / 24th Aug 2023	June 24, 2021 Rs. 30,78,740.00/-	Mumbai
4.	Ranjeet Thakur/ Kalyani Ranjeet Thakur/ LBMUM00003041477	Flat No. 502, 5th Floor, K-Wing, Summit Greendale Avenue B-2, Village Dongare, Global City, Virar West, S. No. 5, Maharashtra, Palghar-401303 / 24th Aug 2023	April 07, 2021 Rs. 25,30,151.00/-	Mumbai
5.	Naresh Kumar Rajendra Ray/ Wahida Naresh Ray/ LBMUM00004947008	Flat No. R-706, 7th Floor, R Wing, Casa Eviva Down Town, Talaja Bypass Road, S. No. 144/1 & 2, 53/1 To 2B, 53/2A, 53/3, 54/2, Dombivli East, Maharashtra, Thane- 421203 / 23rd Aug 2023	July 06, 2021 Rs. 43,53,476.00/-	Mumbai

The above-mentioned borrowers(s)/ guarantors(s) are hereby given a 30 day notice to repay the amount, else the mortgaged properties will be sold on the expiry of 30 days from the date of publication of this Notice, as per the provisions under the Rules 8 and 9 of Security Interest (Enforcement) Rules 2002.

Date : August 29, 2023
Place : Mumbai

Authorized Officer
ICICI Bank Limited

यूनियन बँक Union Bank of India
 The Capital Building, 1st Floor, Opp. Kulkarni Garden, Sharanpur Road, Nashik.

POSSESSION NOTICE
 (For Immovable Property)

Whereas
 The undersigned being the Authorized officer of Union Bank of India under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest (Second) Act, 2002 (Act No. 54 of 2002) and in exercise of powers conferred under Section 13(12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a demand notice as per below list calling upon the borrower to repay the total amount mentioned in the notice and interest thereon within 60 days from the date of receipt of the said notice.

The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken **Symbolic Possession** of the property described herein below in exercise of powers conferred on him/her under Sub Section 13(4) of the Act read with rule 8 of the said rules as per below date.

The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Union Bank of India, and interest thereon.

The Borrower's attention is invited to provision of sub-section (8) of Section 13 of the Act, in respect of time available, to the borrower to redeem the secured assets.

S. N.	Branch	Name of the Borrower/Co-borrower & Guarantor	Date of Demand Notice	Date of Symbolic Possession	Description of the Immovable Property	Amount Due in Demand Notice
1	Nasik City Branch	Borrower- Mr. Moreshwar Devidas Kulkarni Co-Borrower- Mr. Atul Devidas Kulkarni Guarantor- Mr. Ajay Ashok Athalye	28/02/2023	25/08/2023	All that piece and parcel of the property of CTS No. 3122 having adm. 238.4 sq.mtrs. along with constructed bungalow having area of 149.096 sq.mtrs vide NMC House No. 2300 situated at Village Nasik 422001 Boundaries: East: CTS No. 3123, West: CTS No. 3121, South: CTS No. 3128, North: Raj Road	Rs. 15,01,217.20/- (Rupees Fifteen Lakhs One Thousand Two Hundred Seventeen and Paise Twenty Only) & Interest Thereon
2	Kunde-wadi Branch	Borrower- Mr. Balasaheb Krushna Katarre Guarantor- Mr. Bhagwan Vishnu Gugale	24/11/2022	25/08/2023	All that part of the property consisting of Description of Property-S.No. 256/1/4 (Old S.No. 260) Bearing Plot No. 1 Area 425.25 Sq.mtrs. and Plot No 18 Area 246.00 Sq. Mtrs. Shree Hanuman Co-op Housing Society Ltd. Sinar on which Row house No. 04, Ground Floor - First Floor Area 41.17 Sq. Mtrs. Build up area and construction thereon. Tal. Sinar Dist. Nasik. Bounded: On the North by: Row House No. 3, On the South by: Side Margin and Adj. Row House No.5, On the East by: Side Margin and Adj. 12 Mtrs Colony Road, On the West by: Side Margin And Open Space.	Rs. 8,32,463/- (Rupees Eight Lakhs Thirty Two Thousand Four Hundred Sixty Three and Paise Three Only) & Interest Thereon
3	Kunde-wadi Branch	Borrower- Mr. Kiran Changoode Pagar Guarantor- Mr. Kiran Kisan Khurade	24/11/2022	25/08/2023	All that part of the property consisting of Description of Property-S.No. 256/1/4 (Old S.No. 260) Bearing Plot No. 1 Area 425.25 Sq.mtrs. and Plot No 18 Area 246.00 Sq. Mtrs. Shree Hanuman Co-op Housing Society Ltd. Sinar on which Row house No. 06, Ground Floor + First Floor Area 41.17 Sq. mtrs. Build up area and construction thereon. Tal. Sinar, Dist. Nasik. Bounded: On the North by: Row House No. 5, On the South by: Row House No. 7, On the East by: Side Margin and Adj. 12 Mtrs Colony Road, On the West by: Side Margin And Row House No.16	Rs. 8,87,578.21/- (Rupees Eight Lakhs Eighty Seven Thousand Five Hundred Seventy Eight and Paise Twenty One Only) & Interest Thereon

SCHEDULE I
 (Description of the Immovable Property)
(Property owned by M/s. Harshad Investment & Trading Company Pvt. Ltd.)

Undivided 50% Share in the Basement Premises, admeasuring 3850 Sq.ft. Amongst larger area admeasuring about 7700 Sq.ft. Carpet/Built-up area in the Basement of the Building known as "Chandermukhi", situated in the property of R.R. Investment and Estates Pvt. Ltd., at Plot No.10 (Now No. 316), Block III, Backbay Re

